

دئے تو اس کے بعد ال انڈیا ریڈیو
کو ان کو ایسی لٹریچر سے متعلق
[—] پر

डा० केशकर : गानों की शिकायत प्रायी है। इस बात को देखते हुए जब पिछले ६ महीने से यह तरीका अस्तित्वात किया है कि गाने अलग से गाने में देख जाते हैं और पाम किये जाते हैं।

Shri N. R. Muniswamy: Are Government aware that apart from obscene songs certain scenes are displayed which accelerate this criminal propensities of the people?

Dr. Keskar: As far as crime pictures are concerned, we take a very firm view regarding this matter. Pictures which give incitement to crime, or rather glorify criminals are definitely and firmly put down.

भारत-श्रीलंका वार्ता

+

*५१७. { श्री म० सा० द्विवेदी :
श्री अजीत सिंह सरहदी :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत-श्रीलंका संबंधी विषयों पर अधिकारी-स्तर पर वार्ता के संबंध में अब तक क्या प्रगति हुई है;

(ख) ये वार्तायें कब और कहाँ जारी होंगी ;

(ग) इन वार्ताओं के दौरान किन-किन विषयों पर चर्चा होगी; और

(घ) ये वार्तायें किस स्तर पर होंगी ?

वैदेशिक-कार्य उपमंत्री (श्रीमती लक्ष्मी बेनम) : (क) से (घ) भारत और श्रीलंका के संबंध मामलों पर इधर कुछ वर्षों में सरकारी स्तर पर कोई बातचीत नहीं हुई है और दो महीने हुए जब श्रीलंका की प्रधान मंत्री भारत आई थीं, तब भी उन के साथ कोई विशेष यातचीत नहीं हुई। भारत-श्रीलंका की समस्या पर कुछ मामूली चिक्र धारा बा और यह मुजाब दिया गया कि इन मामले

पर बाद में बातचीत की जाये। इस के प्रागे और कोई बात नहीं हुई है।

(a) to (d). There have been no talks on the official level in recent years on matters concerning India and Ceylon, nor were there any special discussions with the Prime Minister of Ceylon when she visited India two months ago. Some brief reference was made to the Indo-Ceylon problem and it was suggested that the matter be discussed at a later stage. No further developments have taken place.

श्री म० सा० द्विवेदी : सीलोन में जो भारतीय नागरिक हैं उन को बिस्थापित करने के लिये कुछ वर्षों से बराबर प्रयत्न चल रहे हैं और यह समस्या बहुत गंभीर है। क्या प्रधान मंत्री जी बतलायेंगे कि इस सम्बन्ध में सीलोन की प्रधान मंत्री महोदया जो भारत आयी थीं उन से क्या चर्चा हुई और उन्होंने ने क्या प्राश्वासन दिया, और अविष्य में इस समस्या को सुलझाने के लिये क्या उपाय किये जा रहे हैं ?

प्रधान मंत्री तथा वैदेशिक-कार्य मंत्री (श्री जवाहरलाल नेहरू) : अभी कहा गया सवाल के जबाब में कि चर्चा उनसे नहीं हुई, वही धाप फिर पूछते हैं कि चर्चा हुई कि नहीं।

श्री म० सा० द्विवेदी : उत्तर में कहा गया है कि हलकी चर्चा हुई।

श्री जवाहरलाल नेहरू : कुछ चर्चा उस की हुई थी और बाकी चर्चा अभी और होगी लेकिन मैं ने इस को पहले ही साफ करने की कोशिश की कि वहाँ भारतीय नागरिकों का सवाल नहीं है। सवाल है और लोगों का जिन की कि निश्चय हम कहते हैं कि वे सीलोन के नागरिक होने चाहिये। वह कहते हैं कि हम नहीं बनायेंगे, यह पंच है। भारतीय नागरिकों का सवाल चलन है और वह दूसरे ढंग का सवाल है। उस में उस से कोई सम्बन्ध नहीं है।

श्री ज० ला० द्विवेदी : क्या मैं पूछ सकता हूँ कि भविष्य में इसको चर्चा कब तक उठाने की सम्भावना है ?

श्री जवाहरलाल नेहरू : जन्दी होने की कोई सम्भावना नहीं है ।

Shri Ajit Singh Sarhadi: Are Government aware of the number of people of Indian descent who are residing in Ceylon and who are yet to acquire citizenship rights in Ceylon?

Shri Jawaharlal Nehru: From time to time the figures have been given. I do not know the exact figure. It is about 700,000, that is to say, not Indian nationals, I repeat, but people of Indian descent in Ceylon.

Shri Ramanathan Chettiar: May I know whether the attention of the Government of India has been drawn to the recent imposition of Rs. 1,000 and Rs. 400 on employees of commercial firms, thus affecting a large number of small Indian traders in Ceylon?

Shrimati Lakshmi Menon: The attention of the Government was drawn to this fact and a question was raised in Parliament to which we have given an answer.

Shri Hem Barua: May I know whether in view of the refusal of the Ceylon authorities to re-issue visas there have been a large-scale migration of people of Indian origin from Ceylon?

Shri Jawaharlal Nehru: There have been a number of cases of Indian nationals and others whose period in the visa has expired and has not been renewed. I cannot say to how many people this has happened.

Shri Hem Barua: Have we asked the Ceylon Government why they have refused to re-issue or renew the residence visas for these Indian nationals?

Shrimati Lakshmi Menon: It is due to the policy of Ceylonisation of services.

Shri Jawaharlal Nehru: It is a definite policy of bringing Ceylonese into the Government services and other places there. So, they do not renew the visas of those whom they consider aliens.

श्री प्रकाश बीर शास्त्री : क्या मैं जान सकता हूँ कि अभी जो कामनवेल्थ कान्फ्रेंस होने जा रही है तो प्रधान मंत्री जी वहाँ पर इस प्रश्न को मुलझाने के लिये कुछ चर्चा करेंगे ?

श्री जवाहरलाल नेहरू : वहाँ इस सवाल की कोई चर्चा या जिक्र नहीं होगा । जहाँ तक मैं समझता हूँ कभी ऐसा होता नहीं है दस्तूर नहीं है ऐसे सवालों के उठाने का ।

Shri Ramanathan Chettiar: May I know whether Government will take steps to bring this matter to the notice of the Government of Ceylon, that is, the hardship caused to the small Indian traders?

Mr. Speaker: Has it been taken up with the Ceylon Government?

Shri Jawaharlal Nehru: These are matters entirely in the competence of the Ceylon Government. Naturally, if any hardship is caused to Indian nationals on this account, we bring the matter to the attention of the Ceylon Government. It is a day to day occurrence. The High Commissioner draws their attention and hopes their procedure would be either modified or applied leniently.

श्री ज० ला० द्विवेदी : क्या यह सच है कि भारतीय नागरिकों के लंका जाने में बहुत सी कठिनाइयाँ या प्रतिबन्ध लगा दिये गये हैं यदि हाँ तो भारत सरकार क्या कदम उठाने जा रही है कि अनधिकृत रूप से जो लोग वहाँ जाते हैं वे इस तरीके से न जा सकें ?

श्री जवाहरलाल नेहरू : कैसे लोग न जा सकें ?

श्री ज० ला० द्विवेदी : अनधिकृत लोग, इस्वीनसी लोग न जा सकें . . .

श्री जवाहरलाल नेहरू : इस शब्द का प्रस्ताव कर दिया जाये तो मैं समझूंगा ।

Shri M. L. Dwivedi: May I know whether Indian citizens are not permitted to enter Ceylon and those who are entering without permits, that is to say, illegally, shall be prohibited by the Government of India in some way so that they may not do so?

श्री जवाहरलाल नेहरू : यह तो गवर्नमेंट आफ इंडिया महज रोकती नहीं है बल्कि सिपाही हैं जहाज हैं रोकने के लिये हर तरकीब है फिर भी वह छिप कर चले जायें तो फिर साचारी है ।

Exports of Tea

+

- *518. {
 Shri Rameshwar Tantia;
 Shri Ajit Singh Sarhadi;
 Shri Yadav Narayan Jadhav;
 Shri P. C. Borooah;
 Shri Hem Barua;
 Shri Anirudh Sinha;
 Shri Birendra Bahadur Singhji;
 Shri Pangarkar;
 Shri Hem Raj;
 Shri Radha Mohan Singh;

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that exports of tea have been steadily declining;

(b) if so, the reasons therefor;

(c) whether it was on account of less crops or on account of less supply of fertilizers to the tea gardens; and

(d) the steps taken or proposed to be taken to improve the position?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) to (d). A Statement is laid on the Table of the House.

STATEMENT

Exports of tea fluctuate from year to year. The quantity exported during 1960 was lower than quantities ex-

ported during previous years. There is however no firm trend to show that our exports are declining. The decline in exports in 1960 was mainly due to be shortfall in production on account of drought conditions in North East India during the early months of the 1960-61 Season. Progressively, greater quantities of nitrogenous fertilizers are being supplied to the tea estates.

(d) The following steps have been taken to increase exports of tea:

1. An Export Promotion Committee assisted by panels for different regions has been set up by the Tea Board.

2. India participates in the Tea Councils set up in the USA, Canada, West Germany and Ireland.

3. India has entered into trade agreements with a number of countries in which tea has been included as an export item.

4. Tea Promotion Officers have been appointed in USA, Australia UAR, and UK to look after the interests of Indian tea. Steps are being taken to send similar officers to West Germany and Iraq. A Tea Centre is being opened at Cairo.

The following measures have been taken to increase the exportable surplus of Indian tea and to improve its quality:—

1. A Scheme providing for supply of machinery and equipment on Hire Purchase basis has been introduced by the Tea Board with a total outlay of Rs. 2 crores.

2. A pilot scheme has been sanctioned for the grant of loans to marginal gardens in Cachar, Tripura, Kangra and Mandi for repairs, replacements and renovation of tea machinery.

3. Efforts are being made to augment the supply of fertilizer to tea gardens inspite of foreign exchange difficulties.